



C. RAMASUBRAMANIAM

COMPANY SECRETARY IN PRACTICE &
INSOLVENCY PROFESSIONAL

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

**PENSKE SUPPLY CHAIN SOLUTIONS INDIA PRIVATE
LIMITED**

1.	NAME OF CORPORATE PERSON	PENSKE SUPPLY CHAIN SOLUTIONS INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	25/09/2014
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Ministry of Corporate Affairs, Registrar of Companies (ROC) - Chennai
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U60200TN2014FTC097509
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	NO. 39/17, Sait Colony First St, Landmark Building 5th Floor, Egmore, Chennai – 600008. TamilNadu
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18/11/2021
7.	NAME OF THE LIQUIDATOR ADDRESS OF THE LIQUIDATOR EMAIL ADDRESS OF THE LIQUIDATOR TELEPHONE NUMBER OF THE LIQUIDATOR REGISTRATION NUMBER OF THE LIQUIDATOR	CHANDRAMOULI RAMASUBRAMANIAM (C RAMASUBRAMANIAM) 'RAJI' 3B1, 3rd floor, Gaiety Palace, No. 1L, Blackers Road, Mount Road, Chennai - 600002 Mail Id: srinidhicra@gmail.com Phone No: 9884068292 IBBI/IPA-002/IP-N00052/2016-17/10096
8.	LAST DATE FOR SUBMISSION OF CLAIMS	18/12/2021

C. Ramasubramaniam



'Raji', 3B1, 3rd Floor, Gaiety Palace, No. 1L, Blackers Road, Mount Road, Chennai - 600 002.

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Notice is hereby given that the **PENSKE SUPPLY CHAIN SOLUTIONS INDIA PRIVATE LIMITED** has commenced voluntary liquidation on **18th November, 2021**.

The stakeholders of **PENSKE SUPPLY CHAIN SOLUTIONS INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **18th December, 2021**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator

C. RAMASUBRAMANIAM
INSOLVENCY PROFESSIONAL
IP No. IBB/I/PA-002/IP-N00052/2016-17/10096
'RAJI' 3B1, 3rd Floor, Gaiety Palace,
No. 1L - Blackers Road, Mount Road, Chennai - 600 002.
MAFGPC8189P1ZV

CHANDRAMOULI RAMASUBRAMANIAM

(C RAMASUBRAMANIAM)

Liquidator

IBBI/PA-002/IP-N00052/2016-17/10096

Date: 19/11/2021

Place: Chennai

'Raji', 3B1, 3rd Floor, Gaiety Palace, No. 1L, Blackers Road, Mount Road, Chennai - 600 002.

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